

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **29.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/470/2019 IN CP/193/IB/2018
NAME OF PETITIONER : Sundaresan Nagarajan (RP)
M/s. P dot G Construction Pvt Ltd
NAME OF RESPONDENT : Duraisamy & 11 others
SECTION : Sec. 14(1)(b) of IBC, 2016

ORDER

Due to paucity of time, the matter stands adjourned to **03.05.2021**.


(K.NATARAJAN)
Deputy Registrar

MS